

**GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION NO. 3093
TO BE ANSWERED ON 6.8.2018**

Scholarship to Transgender Students

3093. SHRIMATI KIRRON KHER

Will the Minister of HUMAN RESOURCE DEVELOPMENT

be pleased to state:

- (a) whether the Government has granted any scholarship schemes for transgender students and if so, the details thereof;
- (b) whether there is any plan to increase or diversify the range of scholarships for transgender students; and
- (c) the maximum compensation offered by scholarships currently available to transgender students?

**ANSWER
MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT
(DR. SATYA PAL SINGH)**

(a)to(c) The Ministry is not implementing any scholarship scheme for the transgender students. However, in order to provide for protection of rights of transgender persons and their welfare, Ministry of Social Justice and Empowerment has introduced a Bill in the Lok Sabha titled “The Transgender Persons (Protection of Rights)Bill, 2016.” The Bill stipulates that the appropriate Government shall formulate welfare schemes and programmes which are transgender sensitive, non-stigmatising and non-discriminatory and shall also take steps to secure their full and effective participation and inclusion in the society.

File No. 7-8/2018-NS-1

Department of Higher Education
(Scholarship Bureau)

Subject: LSUSQ No. 3093 regarding "**Scholarship to Transgender Students**" asked by Smt Kirron Kher for answer on 6.8.2018.

Sir/Madam,

Reference above cited subject. The text version of the above parliament question is indicated below:-

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2. To enable this Department to submit the file to MoS well in time, the Ministry of Social Justice and Empowerment is requested to furnish the draft reply of the above parliament question immediately in soft copy.